

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 44 of 2019

IN THE MATTER OF:

Tumkur Vajram Shetty Jayawanth & Anr.

...Appellants

Vs

Agile Labs Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. N. Sharath and Mr. H. L. Shankar Narayana Rao, Advocates.

For Respondents: Mr. Saransh Jain and Mr. Madhavam Sharma, Advocates for R-1, 2 & 14.

Mr. Hima Lawrence and Mr. Vikram Hegde, Advocates for 7 to 13.

ORDER

19.07.2019: Rejoinder filed by the Appellants is taken on record. The appeal is ripe for arguments. Post it 'for hearing' on **21st August, 2019** on top of the list.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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